

Annexure – 3

Name of the corporate debtor: B & C Energy Infra Limited; Date of commencement of CIRP: 03/01/2022; List of creditors as on: 31/01/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	CFM Asset Reconstruction Private Limited	-	24/01/2022	8,959,790	5,950,078	Cash Credit	5,950,078	5,950,078	No	86.37%	0	0	3,009,712	0	Claim of 3,009,712 On account of Bank guarantee expired
2.	Bank of Baroda, Mehsana Main Branch	-	22/01/2022	938,882	938,882	Term Loan	938,882	938,882	No	13.63%	0	0	0	0	-